

Email

Regarding application No. 408/2023 titled as Harvinder Singh vs. State of Haryana and others

From : 15harvindersingh@gmail.com
Subject : Regarding application No. 408/2023 titled as Harvinder Singh vs. State of Haryana and others
To : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Mon, Jun 19, 2023 03:47 PM

2 attachments

To

The Chairman,
National Green Tribunal,
Principal Bench, Faridkot House Copernicus Marg,
New Delhi 110002

Subject: Regarding application No. 408/2023 titled as Harvinder Singh vs. State of Haryana and others

Sir,

I have moved aforesaid application before your good office and on my aforesaid application your good office passed an order dated 31-05-2023. In compliance with the order dated 31-05-2023, the officials DC office Yamuna Nagar telephonically informed me and called me at the spot on dated 15-06-2023. As per their intimation I visited the spot i.e. Hindu Girls College, Jagadhri and where SDM Jagadhri, concerned Patwari, concerned Kanoongo and officials of Pollution Control Board Yamuna Nagar were present at that time and they inspected the spot in my presence.

The official of the pollution control board himself admitted that there is clear violation of norms, whereas the SDM has spent time with the college management and did not respond properly and completely ignored the facts which stated by the applicant.

So, it is respectfully prayed that please appoint any LC from your own office or send a special investigation team (SIT) from another place, to know the exact position and facts of the present matter. I am ready to bear the expenses for the same (to save the future of the students and girls children).

The photograph of the spot and video-clip is attached herewith for your kind perusal.

Please look into the matter and do the needful as soon as possible.

Regards

Harvinder Singh

M. No. 9416358308

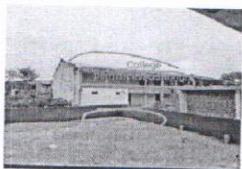


Photo of college and petrol pump.jpg
47 KB

Hindu Girls College video.mp4
23 MB

